GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3682 TO BE ANSWERED ON MARCH 23, 2023

CONSTRUCTION OF SEPTIC TANKS

NO. 3682. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any demand is being raised to formulate a plan to promote the construction of septic tanks in the houses of urban cities of the country where there is no arrangement of sewer line and if so, the details thereof;
- (b) whether the Government has taken note of the said demand and if so, the details thereof and the response of the Government thereto; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a) to (c): Constructions of septic tanks is not an admissible component under Swachh Bharat Mission Urban (SBM-U) 2.0 launched on 1st October, 2021 across all the states. A new component of Used Water Management (UWM) is included under SBM-U 2.0 for waste water management for Urban Local Bodies (ULBs) with population less than 1 lakh. Under UWM component Central Financial Assistance is provided to all the State Governments/ Union Territory Administrations for taking up following activities.
- setting up of Sewage Treatment Plants (STPs)/ STP-cum- Fecal Sludge Treatment plants FSTP; for used water treatment.
- laying Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main upto STP.
- procuring adequate numbers of septic tank desludging equipments.
